### THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

#### **NOTIFICATION NO. 1(A)**

Dated Guwahati the 27<sup>th</sup> May, 2025

In partial modification of Notification No.1 dated 4.5.2020 *(Memo No. HC-VI-6/2009/458-478/STT)*, Hon'ble the Chief Justice has been pleased to modify Sl. No-28 of Table-B as follows:

"Case or Appeal (other than those carrying 2 units or less) returned as settled through Lok Adalat or through Judicial Settlement will be awarded 2 units per case and *in case of settlement through successful mediation, 3 units for each case to the referral Judge.*"

Accordingly, the Notification No. 1 dated 4.5.2020 stands modified to the above extent.

By Order,

Sd/- Romen Baruah REGISTRAR VIGILANCE

### Memo No. HC. VI-06/2009/263-363 /STT Copy to:

Dated 27. 5.2025

- 1. The Registrar (Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
- 2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 3. The District & Sessions Judge,
  - Baksa / Bajali / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / DimaHasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / KarbiAnglong / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / SouthSalmara-Mankachar / Tinsukia / Udalguri / West KarbiAnglong.

## (He/She is requested to circulate the Notification amongst the Judicial Officers under his/jurisdiction).

- 4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 5. The Principal Judge, Family Court, Barpeta / Cachar/ Dhubri / Kamrup (M)-No. 1, No. 2 & No. 3 / Nalbari, Assam

# (He/She is requested to inform all the Officers under his/her control about this Notification).

- 6. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup (M) No. 1, 2 & 3 / Nagaon / Nalbari / Sonitpur / Kamrup (Amingaon), Assam.
- 7. The Special Judge-cum-Judge, Designated Court, Assam.
- 8. The Special Judge, Assam.
- 9. The Special Judge, CBI & NIA, Assam.
- 10. The Special Judge, NDPS Court, Guwahati, Assam.
- 11. The Special Judge, CBI, Assam, Addl. CBI Court No. 1, 2 & 3, Guwahati.
- 12. The Presiding Officer, Labour Court, Kamrup (M), Guwahati / Dibrugarh, Asssam.
- 13. The Presiding Officer, Industrial Tribunal, Guwahati / Dibrugarh / Cachar, Assam.



- 14. The Joint Registrar(s) / Deputy Registrar (s)/ Asstt. Registrar (s), Gauhati High Court, Guwahati.
- 15. The Director, Law Research Institute, Gauhati High Court, Guwahati.
- 16. The Research Officer, Judicial Academy, Assam.

  (He/She is requested to place this Notification before the Hon'ble Director,
  Judicial Academy, Assam)
- 17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 18. The Project Manager, Gauhati High Court, Guwahati.

  (He is requested to upload this Notification in the website of the Gauhati High Court.)
- 19. The P.S. to Hon'ble Mr. / Mrs. Justice\_\_\_\_\_\_, Judge, Gauhati High Court, Guwahati
- 20. The A.O. (Judicial),\_\_\_\_\_\_, Gauhati High Court, Guwahati.
- 21. The CA to Registrar General, Gauhati High Court, Guwahati.

REGISTRAR VIGILANCE

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